IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 295 of 2013

Manjhali Devi & Others … **Appellants**

-versus-

Lakhan Sonar & Others … **Respondents**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING

For the Appellants : Mr. Arvind Kumar Lall, Advocate
For the Respondent No.1: Mr. Dhirendra Kumar Deo, Advocate
For the Respondents 2-4 : None

8/ 26.03.2021 Issue fresh notice to the respondents Nos.2, 3 and 4 by registered post with A/D. as also through ordinary process for which requisites etc. must be filed within three weeks.

(Ananda Sen, J.)

Kumar